

SPECIAL BENCH

ITEM NO.118

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) No.01/ALD/2024

CORAM:

- 1. SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 19th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

| | |
|----------------------------|---|
| NAME OF THE COMPANY | M/S SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA V/S M/S BHARTIYA MICRO CREDIT |
| UNDER SECTION | 7 IBC (IN CIRP) |

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Ms. Pinki, Adv.

: *For the Resolution Professional*

ORDER

- 1.** Ld. Counsel representing the Resolution Professional is present through VC, who informs that an IA has been filed on the constitution of CoC, and the same is under scrutiny before this Tribunal, however, the progress report is still to be filed.
- 2.** Ld. Counsel representing the Resolution Professional is directed to file the progress report on or before the next date of hearing.
- 3.** Let the matter be adjourned for further hearing on 12nd August, 2024 before the Regular Bench.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Manni Sankariah Shanmuga Sundaram)
Member (Judicial)**

19th July, 2024

*Kavya Prakash Srivastava
(Stenographer)*